

ITEM NO.802

COURT NO.8

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.5948/2016

MUSAMMAT GOMATI DEVI

Appellant

VERSUS

RAM DARAS . & ORS.

Respondents

I.A. No.199920/2024-FOR CLARIFICATION

Date : 05-02-2026 This appeal was mentioned today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) : Mr. Devvrat, AOR

For Respondent(s) : Mr. Praveen Swarup, AOR (mentioned by)

UPON being mentioned the Court made the following
O R D E R

I.A. No.199920 of 2024:

List the interlocutory application alongwith appeal in the month of April,
2026.

(MANIK KUMAR)
SENIOR PERSONAL ASSISTANT

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)